

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.4528
TO BE ANSWERED ON THE 8TH JANUARY, 2019

DROUGHT ASSESSMENT IN KARNATAKA

4528. SHRI PINAKI MISRA:
SHRI D.K. SURESH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Union Government is aware that almost entire Karnataka is badly hit by drought, if so, whether the Government has received any reports from the State Government and any other agency about the losses incurred to farmers and the people due to deficit monsoon rains;
- (b) whether it is a fact that a ten member inter-ministerial Central team had visited Karnataka in November, 2018 to assess the drought hit region and farmer's loss;
- (c) the highlights of the Loss assessment reports on the same;
- (d) whether the Central Government has taken any measures to release any financial assistance for taking up drought relief activities and compensation to the affected people, if so, the details thereof;
- (e) whether any such team has visited the other parts of the country including the State of Odisha to assess the drought and farmer's loss; and
- (f) if so, the details thereof may please be provided and if not, the reasons therefor may please be provided?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): Yes, Sir. The State Government of Karnataka declared drought in 24 districts covering 100 taluks during Kharif, 2018 and submitted a Memorandum seeking financial assistance of Rs. 2434.00 crore from National Disaster Response Fund (NDRF). An Inter-Ministerial Central Team (IMCT) was constituted to visit the drought affected areas to assess the damage and recommend financial assistance under NDRF. The IMCT submitted its report, which was considered by the Sub-Committee of National Executive Committee (SC-NEC). As per the existing procedure, the recommendations of the SC-NEC are considered by the High Level Committee (HLC), headed by Home Minister.

(e) & (f): The State Governments of Maharashtra, Andhra Pradesh, Jharkhand, Rajasthan and Gujarat declared drought and submitted Memorandum seeking financial assistance from NDRF. IMCTs were constituted to visit all these drought affected States to assess the damage and recommend financial assistance under NDRF. IMCTs have visited these States. As per the existing procedure, the report/recommendations of IMCT are placed before the Sub-Committee of National Executive Committee (SC-NEC). Thereafter, the recommendations of the SC-NEC are considered by the High Level Committee (HLC), headed by Home Minister.

The State Government of Odisha has also declared drought and has since submitted a Memorandum.
